## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 77 (ND)/2015

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: Mr. Farooq Ahmad Shala Vs. M/s Peacock Tours Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

For the Petitioner:

Ms. Priya Verma, Advocate

For the Respondent:

None

## ORDER

Ld. Counsels pray for adjournment on the grounds that the matter is listed before the Hon'ble High Court on 11.1.2018. They pray for a date after 11th January, 2018.

To come up on 8th February, 2018.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)